Office Memorandum


Based on the inputs received from various sections, following is the compilation of the important developments for the week – 18.11.2019 to 22.11.2019.

1. Administrative Changes:-
   - Deputation of Dr. Prem Chand Verma, Commissioner, Customs(Appeals), Delhi Customs Zone as Manager of Indian Junior Table Tennis Team in the “World Junior Table Tennis Championships” to be held at Korat, Thailand from 24.11.2019 to 01.12.2019, has been sanctioned vide Office Order No. 156/2019 dated 22.11.2019.

2. Legislative Changes:-
   - Notification No. 26/2019-Central Tax (Rate), dated 22.11.2019 has been issued to insert explanation regarding Bus Body Building in Notification No. 11/2017-Central Tax (Rate) dated 28.06.2017.
   - Notification No. 25/2019-Integrated Tax (Rate), dated 22.11.2019 has been issued to insert explanation regarding Bus Body Building in Notification No. 8/2017- Integrated Tax (Rate) dated 28.06.2017.
   - Notification No. 26/2019-Union Territory Tax (Rate), dated 22.11.2019 has been issued to insert explanation regarding Bus Body Building in Notification No. 11/2017- Union Territory Tax (Rate) dated 28.06.2017.

3. Any Circular:-

(Sunil Kumar Sinha)
Commissioner Coord

1. Chairman, CBIC
2. Member (Tax Policy, IT, Legal & CV)
3. Member (Customs)
4. Member (Adminn)
5. Member (Investigation, CX & GST)

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